

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5340-JK (LD) of 2022

DATED:- 28 - 07 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

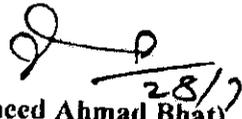
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Dated:- 28 - 07 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar' Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khurshheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 5340-JK(LD) of 2022 dated 28.07.2022

S.No.	Case No	Titled	OIC
1	WP(C) No. 52/2022	Rajesh Kumar & Ors V. UT of J&K & Ors	Mohammad Rafiq Sheikh Executive Engineer, PWD (R&B) Spl Sub Division Doda
2	CCP(D) 30/2022	Sha'nkar Singh Rana Vs Secy PWD & Ors	
3	WP(C) No. 188/2022	Surjeet Singh V. UT of J&K & Ors	Er. Salcem-UI-Sabha, executive Engineer, Executive Engineer, PMGSY Doda
4	WP(C)1023/202 2 CM(3050/2022)	Roshan Lal Vs UT of J&K Th Principal Secretary to Govt Public Works Deptt & Ors	
5	WP(C) 137/2022 CM(511/2022)	Mohammad Iqbal Vs UT of J&K Th Commi Secretary Revenue Deptt & Ors	
6	CCP(S) 191/2022	Raj Singh Vs Shailendra Kumar Commi Secretary to Govt PWD R&B Deptt & Ors	
7	WP(C) NO. 839/2022	Sansar Chand V. UT of J&K & Ors	Abhishek Gupta . Executive Engineer, PWD (R&B) Division Ramban
8	WPC No.512/2022	Dina Nath & Ors Vs UT of J&K and ors.	Now Abhishek Gupta , Executive Engineer, PWD (R&B) Division Ramban
9	WP(C) PIL No. 06/2022	Ashok Kumar Sharma V. UT of J&K & Ors	Sh. Maqbool Hussain, Executive Engineer, PWD (R&B) Division


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10	WP(C) 621/2022 cm(1959/2022)	Amjad Rashid Wani Vs Union Territory Of Jammu And Kashmir Th Commissioner Pwd And Others	Sh. Suresh Khajuria, Executive Engineer, PWD(R&B) Construction Division -II, Jammu
11	RP 51/2019 CM(7037/2019)	Ghulam Rasool Chowdhary & Anr. Vs State Th. P.W.D. & Ors. (Supply)	Sh. Suresh Khajuria, Executive Engineer, PWD(R&B) Construction Division-II, Jammu
12	CCP(D) 25/2022 IN [WP(C) 650/2022]	Mohd Ramzan Vs Arun Badyal Collector Land Acquisition Gandoh & Anr	Sh. Sheikh Mushtaq Ahmed, Executive Engineer, PWD Spl Sub Division Gandoh
13	CCP(D) No. 26/2022	Tufail Hussain and others Vs Arun Kumar and ors.	Sh. Harvinder Singh, Executive Engineer, PWD(R&B) Division Poonch
14	WPC No. 823/2021	Haji Racieeb Khan and ors Vs UT of J&K and ors.	
15	WPC. No.1592/2020	Sadar Din Versus UT of J&K and ors.	
16	CPOWP No. 81.2017	Sh. Janak Raj & Ors V. State of J&K & Ors	
17	WPC No.1592/2020	Sadar Din Versus UT of J&K and ors.	
18	WPC No. 1111/2021	Inhabitants of Panchayats Goidanjote, Golad Chowki, Behrote through Nazir Hussain and another Vs UT of J&K and ors.	


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